

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-83/1994/4373/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Pranjal Bora,
Presiding officer,
Industrial Court, Guwahati.

Dated Guwahati the nd23 September, 2021.

Sub: **Casual leave.**

Ref:- Letter No. IT.5/2021/243 dtd. 20.09.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 11.10.2021, 16.10.2021, 21.10.2021 and 22.10.2021 along with station leave permission, with your official vehicle, at your own cost, from the evening of 08.10.2021 till the morning of 25.10.2021**, has been granted. The District & Sessions Judge, Kamrup(M), Guwahati and in her absence the in-charge District and Sessions Judge, Kamrup(M), Guwahati will remain in charge of your Court and office and Labour Court, Guwahati during this period.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-83/1994/⁴³⁷⁶4374-JA, dated 23.9.2021

Copy to:

1. The the District & Sessions Judge, Kamrup(M), Guwahati.
2. The Presiding officer, Labour Court, Kamrup(M), Guwahati
3. ✓ The Project Manager, Gauhati High Court.

sd/-
JT.REGISTRAR (VIGILANCE)